

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.-I

Excise Appeal No. 70204 of 2019

M/s. Mahavir Polyplast Pvt. Ltd.

.....Appellant

VERSUS

Commissioner Central Excise, Agra

....Respondent

Present for the Appellant: Shri Nishant Mishra, Advocate

Present for the Respondent: Shri Rajeev Ranjan, Authorized Representative

DATE OF HEARING: 05 September, 2019

ORDER

In view of the request made by the learned counsel for the Appellant, the hearing of the appeal is adjourned. **List on 07 November, 2019.**

Sd/-

**(Archana Wadhwa)
Member (Judicial)**

Sd/-

**(Anil G. Shakkarwar)
Member (Technical)**